

Shri Tyagi: May I know whether the statement, which gives the names of the parties who have been benefited by this action, is too long? If it is not too long, I want it to be read to the House so that the House may know as to which parties of the country have benefited through this investment.

Mr. Speaker: The statement has been placed on the Table.

Shri B. E. Bhagat: I can read out a few names, if the House permits me.

Shri B. S. Murthy: Is there any limit to the length of the statement to know whether it is big or small?

Mr. Speaker: He can read one or two names. When the statement is big, it is laid on the Table of the House. How many names are there?

Shri B. E. Bhagat: There are about 12 or 13 names.

Mr. Speaker: Then I cannot allow it to be read.

Shri Tyagi: In that case, I would like to have one information. One firm in Kanpur has been given sumptuous help in this matter when the investment of the firm itself is small. Is it a fact that a bigger part of it has been under-written by the Finance Ministry.

Shri B. E. Bhagat: That is not under-written. That is direct investment. Under-writing is different from investment. That is a larger question which we answered the previous day. There are two hundred companies or more in which the Life Insurance Corporation has invested.

Shri Tyagi: What are the criteria in these matters? Who decides the question of investment? Is it the Ministry itself or some committee is consulted before a decision is taken as to where the investment should be made?

Mr. Speaker: The question relates to the under-writing of shares. The other question relates to investment.

A separate question may be put on that subject.

Shri Tyagi: About investment I want to know.....

Mr. Speaker: That does not arise out of this question.

Shri C. D. Pande: In view of the fact that the shares are likely to rise or fall in prices, will the Corporation discontinue the present system of purchase of shares and lend money rather than purchase shares?

Mr. Speaker: That is a suggestion for action.

Inter-State Sales Tax

*221. **Shri Ramakrishna Reddy:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the operation of Section 15 of the Central Sales Tax Act has been postponed from the 1st October, 1957 to 1st January, 1958;

(b) if so, whether Government have deputed any officer to visit the States to discuss with the representatives of State Governments their difficulties in the application of Section 15 of Central Sales Tax Act; and

(c) if so, whether a report thereon will be placed on the Table?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) Yes, Sir.

(b) and (c). An officer of the Finance Ministry discussed with certain State Governments the difficulties anticipated by them on the enforcement of Section 15 of the Central Sales Tax Act, 1956. The agreed decision reached in the light of the above discussions will be incorporated in a Bill that would be brought before this House shortly.

Shri B. S. Murthy: May I know whether there was any agreement between the officer at the Centre and the officers belonging to the States on the Section under discussion?

Shri B. E. Bhagat: Yes sir.

Shri S. M. Banerjee: May I know whether the inter-State sales tax complication arising out of this section is going to be discussed in the Finance Ministers' Conference?

Shri B. E. Bhagat: Yes, some aspects of it.

जनता बीमा पालिसियां

*२२२. श्री अमिच्छ सिंह : क्या बिस्व मंत्री सभा पटल पर एक ऐसा विवरण रखने की कृपा करेंगे जिसमें यह बताया गया हो कि :

(क) जनता बीमा पालिसियां जारी करने के लिये भारत के जीवन बीमा निगम से ३० सितम्बर, १९५७ तक किन-किन राज्यों तथा जिलों में केन्द्र स्थापित किये हैं ;

(ख) ३१ अक्टूबर, १९५७ तक कुल कितने मूल्य की जनता पालिसियां जारी की गईं ; और

(ग) ३१ अक्टूबर, १९५७ तक जनता पालिसियों के प्रीमियम से कितनी आय हुई ?

बिस्व उपमंत्री (श्री ड० रा० भगत) :

(क) से (ग) : सदन की मेज पर विवरण रख दिया गया है । [बिस्विये परिशिष्ट १, अनुबन्ध संख्या ६६]

श्री अमिच्छ सिंह : विवरण को देखने से पता चलता है कि २८ अक्टूबर सन् १९५७ तक ६२,९५,६६१ रुपये की कीमत की जनता पालिसियां जारी की गयीं हैं । बजट के प्रारम्भ में स्कीम को चालू करते समय बीमा निगम के अधिकारियों ने कहा था कि साल के अंत तक पांच लाख लोगों के जीवन पर जनता पालिसियां कर चालू कर सकेंगे । क्या सरकार को विश्वास है कि साल के अंत तक यह अपने निर्धारित लक्ष्य तक पहुंच जायेगी ?

श्री ड० रा० भगत : लक्ष्य पूर्ति के लिए पूरी कोशिश की जा रही है ।

Shri E. Ramanathan Chettiar: May I know how the premiums in respect of the Janta policies are collected?

Shri B. E. Bhagat: They are collected by sale of Janta Policy stamps or by specially authorised agents. The agent can go and collect it from the policyholders.

Shri Basappa: May I know why these branches are not started in all the capitals of the different States and only in some and not in all?

Shri B. E. Bhagat: It was started first as a pilot project. Mainly industrial areas were chosen. I do not remember how many, ten or 12 centres were chosen in the country. On the experience gained about the scheme, it is proposed to extend it to all parts of the country.

Shri Hem Barua: May I know if the Government's attention has been drawn to a recent statement made by Mr. Kamat of the Corporation to the effect that the Janta policy has not succeeded in creating sufficient enthusiasm. If so, has the Government tried to evaluate the reasons for lack of enthusiasm?

Shri B. E. Bhagat: We are continuously evaluating the reasons for the success or non-success of the policy. We will do so in future.

Shri Tangamani: From the statement I find that nearly 14 centres have been so far opened out of which Madras, Kumbakonam and Coimbatore are from the Madras State. The total value of the policies is Rs. 63 lakhs. The hon. Minister also said that more centres are likely to be opened. May we know how many more centres are likely to be opened before the end of this year?

Shri B. E. Bhagat: I said, based on the experience about this policy and the scheme, it is proposed to extend this scheme to all parts of the country. The actual number of centres to be opened, that would be decided later on.